

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 2064/2017

New Delhi, this the 2<sup>nd</sup> day of June, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member (A)**

Aditi Kumari  
Age 36 years, Guest Teacher  
House No.23, Sector-4  
Rachna Single Storey, HIG  
Vaishali, Ghaziabad  
Uttar Pradesh. .. Applicant

(By Advocate : Shri Tarun Kumar)

Versus

1. Government of NCT of Delhi  
Through Chief Secretary  
New Secretariat Building  
New Delhi.
2. The Director  
Directorate of Education  
Old Secretariat, Delhi-110 054. .. Respondents

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Heard the learned counsel for the applicant.

2. The applicant, who is working as Guest Teacher with the respondents, filed the O.A. seeking the following relief(s):

“(a) Pass an order directing the respondents to pay the applicant salary on the minimum of the pay scale alongwith

DA, HRA, Transport and other allowances like regularly appointed government teachers holding the same post and

- (b) Pass an order directing the respondents to pay the salary on minimum of the pay scale along with applicable allowances with retrospective effect from the date of initial appointment i.e. from 06.10.2012 with all consequential benefits; and
- (c) Pass such further/other orders/directions/reliefs which this Hon'ble Tribunal may deem fit and proper in the interest of justice.”

3. It is submitted that the applicant made a representation dated 29.11.2016 (Annexure A-4) to the respondents ventilating her grievances. However, the respondents have not passed any orders thereon till date.

4. In the circumstances, the O.A. is disposed of at the admission stage, without going into the merits of the case, by directing the respondents to consider Annexure A-4 representation of the applicant and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

**(PRAVEEN MAHAJAN)**  
**MEMBER (A)**

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**(V. AJAY KUMAR)**  
**MEMBER (J)**